



भारतीय दिवाला और शोधन अक्षमता बोर्ड
Insolvency and Bankruptcy Board of India



आज़ादी का
अमृत महोत्सव



ignou
THE PEOPLE'S
UNIVERSITY

Insolvency and Bankruptcy Board of India
in association with
Indira Gandhi National Open University (IGNOU)
organises

Live Session on the topic

"IBC: Evolving jurisprudence"

by Mr. K. R. Saji Kumar

Joint Secretary & Legislative Counsel,
Ministry of Law and Justice

on

Doordarshan Gyandarshan TV Channel

2nd February, 2022; between 15.00 – 16.00 hrs

(Repeat Telecast – 20.00 – 21.00 hrs)

With a view to facilitate manifold increase in the reach of the Board's advocacy initiative, IBBI has signed a MoU with Indira Gandhi National Open University (IGNOU), for collaboration in utilising the tele-lecturing facilities of IGNOU Gyandarshan Channel to telecast Awareness Programmes through distance learning mode. The initiative provides seamless access to sustainable and learner-centric quality awareness programmes and training to various stakeholders of IBC.

Gyandarshan Channel Nos.

Airtel – 442

Tata Sky – 755

Sun Direct – 596

Den – 526

In Digital – 297

Hathway - 473

For any further information/clarification, please write to:

workshop.ip@ibbi.gov.in
